

rate of Advertising and Visual Publicity on advertisements released during the year 1971—

	Bengali dailies	Bengali weeklies
	Rs.	Rs.
Published from Calcutta	10,35,605	80,068
Published from Agartala	12,143	1,019

(b) Information regarding the details of advertisements released to individual newspapers and the amounts paid to them is treated as confidential between the Directorate of Advertising and Visual Publicity and the individual papers.

DECLINE IN INDUSTRIAL OUTPUT

85. SHRI KALYAN ROY: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the industrial output sharply declined in the year 1971-72 as compared to the years 1968-69 and 1970-71;

(b) if so, the reasons therefor; and

(c) the steps Government have taken or propose to take to utilise the unutilised capacity of the industry and open the closed industrial units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): (a) to (c) A statement is attached.

STATEMENT

(a) to (c) Provisional figures of industrial production are available only upto the calendar year 1971. A number of factors have combined to decelerate the overall rate of growth of industrial production during 1971. These factors are briefly indicated below:

(a) Some industries have been affected by capacity constraints so that their overall growth rate has come down.

(b) Some industries have been affected by sluggish demand.

(c) There have been production problems, including problems of labour-management relations, in a number of industries.

(d) Occasional break downs of power, and transport difficulties in the Eastern Region (arising from the need to give priority to the movement of refugees, etc), have affected production in a number of industries.

(e) Shortage of raw materials (like sugar cane, raw cotton and steel) has affected production in a number of industries.

2. Some of the measures adopted by Government to accelerate production to reach the plan target of 8 to 10 per cent growth rate are as follows:

(i) Industrial Licensing Policy has been significantly liberalised to ensure a fuller utilisation of installed capacity in various industries;

(ii) Industrial licensing procedures have been streamlined and the pace of licensing has been accelerated;

(iii) The value of import licensing of Capital Goods has also been increased considerably; and

(iv) Licensing of the import of steel has been stepped up. During 1971-72 import licensing of other critical raw materials has also been increased.

STATUTORY PROTECTION TO SMALL SCALE INDUSTRY

86. SHRI A. G. KULKARNI:
SHRI VITHAL GADGIL:
MISS SUSHILA MANSUKHALAL
DESAI:

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether any decision has been taken to grant statutory protection to the Small Scale Industry; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) Government have set up a Committee consisting of Government and non-Government representatives to identify specific areas where legislation is considered necessary for the promotion of small industry development.